

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 968 of 2019 &
I.A. No. 1071 & 2218 of 2020

IN THE MATTER OF:

Parvinder Singh

...Appellant

Versus

968

Intec Capital Ltd. & Anr.

...Respondents

Present:

For Appellant :

Ms. Amrita Mishra and Ms. Ritu Yadav, Advocates

For Respondents:

Mr. Ketan Madan and Mr. Ajay Bansal, Advocates

Mr. Vinod Chaurasia, Advocate for IRP

Mr. Piyush Moona, IRP

O R D E R

(Through Virtual Mode)

29.09.2020 Objections filed by the Respondent are taken on record. Learned counsel for the Appellant wants to go through the same before addressing this Appellate Tribunal.

In view of the prayer let the matter be listed 'for orders' on **12th October, 2020**.

[Justice Bansi Lal Bhat]
Acting Chairperson)

[V.P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

/ns/gc/